

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.11.2021 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2545 of 2021 in Comp. App. (AT) (Ins) No. 796 of 2021	Mohammad Zaheer Vs. Supreme Packaging Industries & Anr.	Ishaan Chakrabarti	Namrata Ranga
2.	I.A. No. 1075 of 2021 in Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian-R9
3.	I.A. No. 1962 of 2021 in Comp. App. (AT) No. 64 of 2021	Laxsons (India) Pvt. Ltd. & Ors. Vs. Urvashi Khater With	Mayank Jain	Akash Agarwal
4.	I.A. No. 1964 of 2021 in Comp. App. (AT) No. 65 of 2021	Laxsons Properties Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	Akash Agarwal
5.	Comp. App. (AT) (Ins) No. 815 of 2021	LI Digital Payments Pvt. Ltd. Vs. Ishan Surender Bhandula	Divyakant Lahoti	Shreshth Jain Anshula Grover

For Directions

6.	Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	Shashank Tandon
7.	Comp. App. (AT) (Ins) No. 397 of 2020	Skyville-Residents Welfare Association Vs. Rational Buildcon Pvt. Ltd. & Ors. With	Alok Kr. Aggarwal	Aayushi Singh Shashank Agarwal Pranav Vyas Satendra K. Rai Swapnil Gupta-R3
8.	Comp. App. (AT) (Ins) No. 398 of 2020	Skyville-Residents Welfare Association Vs. Golden Glow Estates Pvt. Ltd. & Ors. With	Alok Kr. Aggarwal	Aayushi Singh Shashank Agarwal Satendra K. Rai Swapnil Gupta-R3 Guarav Mitra

9.	Comp. App. (AT) (Ins) No. 399 of 2020	Skyville-Residents Welfare Association Vs. Digamber Buildcon Pvt. Ltd. & Ors.	Alok Kr. Aggarwal	Aayushi Singh Shashank Agarwal Pranav Vyas Swapnil Gupta-R3 Guarav Mitra
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For Admission (Fresh Cases)

10.	Comp. App. (AT) (Ins) No. 863 of 2021	Balmer Lawrie & Co. Ltd. Vs. M/S Transafe Services Ltd. & Ors.	Shruti Agarwal	
11.	Comp. App. (AT) (Ins) No. 810 of 2021	Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. Vs. Gulshan Sethi With	Nipun Gautam	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 768 of 2021	Anand Sonbhadra Vs. Anuradha Sethi	Nipun Gautam	
13.	Comp. App. (AT) (Ins) No. 338 of 2021	Hooghly Infrastructure Pvt. Ltd. Vs. UTM Packaging (India) Pvt. Ltd. & Ors.	Neha Somani	Ranjan Das Gupta-R1 Akshay Rana-R2,R3
14.	Comp. App. (AT) (Ins) No. 648 of 2021	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Ors.	Venket Rao	Sanjay Bhatt Niharika Sharma-R1 R.K. Gupta-R2
15.	Comp. App. (AT) (Ins) No. 860 of 2021 (With Defects)	Dilip Ramchandra Mohite Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Anuj Tiwari	Somit Singh Smiti Tewari Ankita Singhania-R1
16.	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt. Ltd.& Ors. Vs. Vinod Kumar	Saswat Pattnaik	Sunil Sharma
17.	Comp. App. (AT) No. 184 of 2020	Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd.	Kamal Kant Jha	S. Chidambaram-R1 to R4
18.	Comp. App. (AT) No. 234 of 2020	Manoj Majumder Vs. Registrar of Companies, West Bengal & Anr.	Sujoy Chatterjee	Harish Vaidyanathan Shankar S. Bushra Kazim
19.	Comp. App. (AT) No. 58 of 2021	Mehul Vyas Vs. Fiba Shipping Agency & Ors. With	Aman Varma	J.S. Kini Sapna Krishnappa Suresh Dubey-R1-138 Shrikanth-R2 Prachi WazalwarR139 Subir Kumar-R140

20.	Comp. App. (AT) No. 62 of 2021	Housing Development & Infrastructure Ltd. Vs. Rahul Sahasrabuddhe & Ors. With	Meghna Rao	Prachi Wazalwar Swetab Kumar-R1 Subir Kumar-R5 Jeewan Chandra-R6 Ashish Wad-R7 J.S. Kini Suresh Dubey Sapna Krishnappa
21.	Comp. App (AT) No. 112 of 2021	Punjab and Maharashtra Cooperative Bank Ltd. Vs. Dreams the Mall Company Ltd. & Anr.	Jeevan Chandra	CS Rahul Sahasrabuddhe Meghna Rao Abhay Manudhane-R2

For Hearing

22.	Comp. App. (AT) (Ins) No. 249 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd. With	Amir Arsiwala	Malak Bhatt
23.	Comp. App. (AT) (Ins) No. 250 of 2021	Sudip Bhattacharya Vs. Ocean Sparkle Ltd. With	Amir Arsiwala	Prachi Johri
24.	Comp. App. (AT) (Ins) No. 251 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.	Amir Arsiwala	Malak Bhatt
25.	Comp. App. (AT) (Ins) No. 279 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Kunal Sabharwal	Abhishek Anand Komal Abrol-R1
26.	Comp. App. (AT) No. 61 of 2021	SLV Security Services Pvt. Ltd. Vs. Vishal Swara & Anr.	Aayush Malhotra	Pulkit Deora-R1 & R2 Arnan Vidyarthi Vishal Swara

02:00 PM

For Hearing

27.	Comp. App. (AT) (Ins) No. 332 of 2020	Hindustan Petroleum Corporation Ltd. & Anr. Vs. S.S. Engineers & Anr.	T. Sundar Ramanathan	Debaleena Ganguly Tutul Das (Singh) Aman Singh
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By order of Hon'ble Chairperson

-sd/-
Registrar